## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2044 ANSWERED ON:04.12.2014 CHANGES UNDER MGNREGS Patil Shri A.T. (Nana);Singh Shri Sunil Kumar

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government hasreceived any proposal for inclusion of theconstruction of railway lines, railway crossings and roads for linking villages tofields under Mahatma Gandhi NationalRural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the actiontaken by the Government in this regard;and
- (c) if not, the reasons therefor?

## **Answer**

## MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a): Yes, Madam. Aproposal was received to include number of works related to railways under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).
- (b) & (c): After consultation with the Ministry of railways, this Ministry has issued anadvisory to the States/UTs on possible areas of Convergence of MGNREGA and railways vide letter dated 26th September, 2014 for taking up of the following works/ activities under convergence under which Railways will bear the cost of materials in the works:
- (i) Construction and maintenance of approach roads for level crossings.
- (ii) Construction and maintenance of approach roads to railways stations.
- (iii) Developing and cleaning silted waterways, trenches and drains along the track.
- (iv) Repairs of earthwork to the existing railway embankments/ cuttings with clearing of vegetation growth.
- (v) Plantation of trees at extreme boundary of railway land at such location, where sufficient land is available.